

71

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate J. SAGAR ASSOCIATES	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

ARJUN PERIKAL AND ANDRE PETER
FOR J. SAGAR ASSOCIATES
9886625823

PETITIONER



RESPONDENT/s :

ORDER

Heard Shri Arjun Perikal with Shri Andre Peter, learned Counsels for Petitioner;
none appeared for Respondent.

In order to give one more opportunity to the Respondent,
post the case on 20/12/2018.


MEMBER (T)


MEMBER (J)

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